

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sapphire Space Infracon Private Limited Date of Commencement of Liquidation: 30-11-2023; List of Stakeholders as on Date: 06-06-2026; Name of IP: Mr. Harish Kant Kaushik; Process Number: 1; Last 5 digit of registration number: 12340

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1922445		1922445				NA
2	Liquidation costs incurred till date	12	2709925	12	2709925				NA
3	Secured financial creditors	1	1135698271	1	1135698271				Annexure 3
4	Unsecured financial creditors	1	46165626	0	0				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	18082851	2	18082851				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		16	1204579118	15	1158413492	0			